

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/1479/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dulal Mech,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 20th March 2019.

Sub: **Station Leave permission.**

Ref:- Your letter No. MACT/GLP/2019/174 dtd. 19.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission, w.e.f. the evening of 20.03.2019 till the morning of 25.03.2019, has been granted/rejected.

The District and Sessions Judge, Goalpara and in his absence, the senior most Judicial officer at the station will be in charge of your Court and Office in your absence on leave.

Yours faithfully,

Sd/-

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/1480-A, dated 20.03.19

Copy to:

1. The District and Sessions Judge, Goalpara.
2. The Systems Analyst, gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

